PAPERS LAID ON THE TABLE

Statement showing the Bills passed by the Houses of Parliament during the Two Hundred and Fifty-fifth Session of the Rajya Sabha and assented to by the President

SECRETARY-GENERAL: Sir, I lay on the Table, a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Two Hundred and Fifty-fifth Session of the Rajya Sabha and assented to by the President:

- (i) The Farm Laws Repeal Bill, 2021
- (ii) The Dam Safety Bill, 2021
- (iii) The Assisted Reproductive Technology (Regulation) Bill, 2021
- (iv) The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021
- (v) The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2021
- (vi) The Delhi Special Police Establishment (Amendment) Bill, 2021
- (vii) The Central Vigilance Commission (Amendment) Bill, 2021
- (viii) The Surrogacy (Regulation) Bill, 2021
- (ix) The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2021
- (x) The Election Laws (Amendment) Bill, 2021
- (xi) The Appropriation (No.5) Bill, 2021

[Placed in Library. For (i) to (xi) See No. LT-6499/17/22]

The Economic Survey (2021-22)

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a copy (in English and Hindi) of the Economic Survey, 2021-22 along with Statistical Appendix.

[Placed in Library. See No. LT-6094/17/22]

MR. CHAIRMAN: Hon. Members, the sitting of the Rajya Sabha on Tuesday, that is, 1st February, 2022 will commence after one hour of the conclusion of the presentation of Union Budget in the Lok Sabha. The House, therefore, stands adjourned till that time.

The House then adjourned at forty-five minutes past two of the clock till Tuesday, the 1st February, 2022.